

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 04.12.2024

To,
Sh. Atul Kumar Sharma,
Hony. Secretary,
Delhi Bar Association.

Sub: Regarding updation of Entries during Level III Verification.

Respected Sir,

I am directed to inform you that during the Level II verification of Declaration Forms, Five members have been inadvertently approved as 'Eligible' though the same have certain objections. List of 5 members wrongly approved is annexed herewith with their current objections.

You are, accordingly, requested to update their objections in Level III verification at the earliest.

Thanking you.

Nodal Officer, Election Committee
DBA Election 2024

For copy to:-
Nikhil
Ld. Chairman
DBA EC-2024

Copy to-

No. 69948/EC/DBA/2024

Dated 05 DEC 2024
04.12.2024

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQS), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- ✓ 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the list and letter on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi with direction to display the letter and list on all notice boards and other necessary places.

Nodal Officer, Election Committee
DBA Election 2024

DELHI BAR ASSOCIATION ELECTION 2024

DECLARATION FORM NO.	NAME	BCD NO.	DBA NO.	OBJECTION
A-1000	PEEYUSH RANJAN	D/2207/2015	P-1724	DUES PAID IN CASH
F-278	NISHAT PERWEZ	D/480-B/1990	N-267	DUES PAYMENT PROOF NOT FILED
NOT FILED WITH DBA	AMIT YADAV	D/8604/2018	A-3405	DECLARATION NOT FILED WITH DBA
C-122	SHAMIM ANWAR KHAN	D/1123/1995	S-1235	DUES PAID AFTER 31/07/2024
B-210	AWANISH KUMAR	D/128/2001	A-1206	DUES PAID IN CASH

3/2/24